

National Company Law Tribunal

ITEM NO : 2

Allahabad Bench

CA No. 76/2020 in
CP No.(IB) 55/ALD/2017

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.02.2020

NAME OF THE COMPANY: Ram Kewal Yadav V/s Mr. Arun Gupta (Liquidator of LML Ltd.)

SECTION OF I & B CODE: 60(5) IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

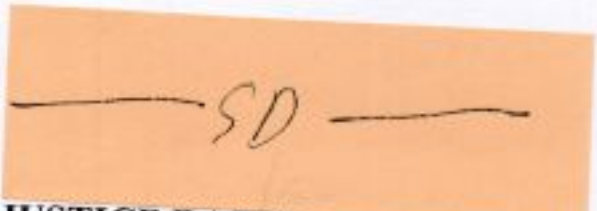
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Sh. P.S. Yadav along with Sh. Ajay Kumar, Advocates for the petitioner is present.

Let notices be issued to the respondents, returnable at an early date.

Accordingly, put up on 18th March, 2020.

Dated: 18.02.2020


(JUSTICE RAJESH DAYAL KHARE)
MEMBER (J)

Typed by :
Kavya Prakash Srivastava
(Stenographer)